

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO - 1735
ANSWERED ON - 03/08/2026

INFRASTRUCTURE TO SUPPLY NATURAL GAS IN THE STATE OF TELANGANA

1735 SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has initiated/initiating measures to provide infrastructure for supply of gas as source of energy or feedstock in the entire State of Telangana;
- (b) if so, the details thereof;
- (c) whether Government has fixed any time for implementation of supplying natural gas pipelines to all the major cities and towns in the State of Telangana;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI SURESH GOPI)

(a) to (e) Natural gas is supplied through a network of natural gas pipelines and through City Gas Distribution (CGD) Network. Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities to lay, build, operate or expand Gas Pipeline as per PNGRB Act, 2006. There are two natural gas pipelines passing through the states of Telangana. These are Kakinada-Hyderabad-Uran-Ahmedabad (East West Pipeline) and Mallavaram-Bhopal-Bhilwara-Vijaipur pipelines. The operating length of these pipelines in the state of Telangana are approximately 301 Km and 298 Km respectively.

Providing Piped Natural Gas (PNG) connections, establishment of Compressed Natural Gas (CNG) stations and laying of pipeline infrastructure is part of development of City Gas Distribution (CGD) Networks and the same is carried out by the entities authorized by PNGRB.

In the state of Telangana, PNGRB has authorized 9 Geographical Areas (GAs) (1 GA spread over Telangana and Karnataka) covering entire state of Telangana. CGD infrastructure roll out is undertaken by the authorized entities in accordance with the authorization granted by PNGRB and the approved project plan. The GA-wise progress of CGD networks in the state of Telangana, as on 31.05.2026, is at **Annexure-I**.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF RAJYA SABHA UNSTARRED QUESTION
NO. 1735 TO BE ANSWERED ON 03.08.2026 REGARDING INFRASTRUCTURE TO SUPPLY NATURAL
GAS IN THE STATE OF TELANGANA**

S. No	Unique GA ID	Geographical Area/ CGD Networks	State/Union Territory	Authorized CGD Entity	Date of Authorization	PNG Total	CNG Stations	Pipeline Infrastructure-Inch KM
						May (Cumulative)	CNG (May)	Total (May)
1.	9.68	Bhadradi Kothagudem & Khamman Districts	Telangana	Megha City Gas Distribution Private Limited	20-Sep-18	2144	13	583
2.	9.69	Jagtial, Peddapalli, Karimnagar & Rajanna Sircilla Districts	Telangana	Indian Oil Corporation Limited	12-Sep-2018 (New start date 01-Jan-2020)	818	9	392
3.	9.70	Jangaon, Jayashankar Bhupalpally, Mahabubabad, Warangal Urban & Warangal Rural Districts	Telangana	Megha City Gas Distribution Private Limited	24-Sep-18	4527	11	457
4.	9.71	Medak, Siddipet & Sangareddy Districts	Telangana	Torrent Gas Limited	13-Sep-18	2864	21	2236
5.	9.72	Medchal-Malkajgiri, Ranga Reddy & Vikarabad Districts	Telangana	Megha City Gas Distribution Private Limited	14-Nov-18	6522	30	2247
6.	9.73	Nalgonda Suryapet & Yadadri Bhuvanagiri Districts	Telangana	Megha City Gas Distribution Private Limited	13-Sep-18	6251	23	1255
7.	11.54	Nizamabad, Adilabad, Nirmal, Mancherla Kumuram Bheem Asifabad and Kamareddy districts	Telangana	Maharashtra Natural Gas Limited	15-03-2022 (New Start date 01.10.2024)	0	29	890
8.	11.55	Jogulamba Gadwal, Nagarkurnool, Mahabubnagar, Narayanpet, Wanaparthy and Yadgir districts	Telangana and Karnataka	Megha City Gas Distribution Private Limited	15-Mar-22	143	14	782
9.	99.09	Hyderabad	Telangana	Bhagyanagar Gas Limited	09-Oct-09	241432	98	3468
Total-CGD Networks authorized by PNGRB.						264701	248	12310

(Source-PNGRB)